

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 114
CP(IB) 327 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Crest Speciality Resins Pvt Ltd
V/s
Sunrise Industries (India) Ltd

.....Applicant

.....Respondent

Order delivered on ..16/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Learned Counsel, Mr. Ravi Pahwa
For the Corporate Debtor : Learned Counsel, Mr. Darshan Gandhi

ORDER

Both of them submitted that the matter is settled. Learned Counsel for the Operational Creditor has filed withdrawal pursis. The permission for withdrawal is granted.

Accordingly, CP (IB) No. 327 of 2020 is withdrawn and stands disposed of.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Sweta